

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 167
ANSWERED ON – 04/12/2023**

Selection of Schools/Fund Allocated/Quality of Education under PM-SHRI Scheme

167. SHRIMATI POONAMBEN MAADAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any mechanism to ensure transparency and fairness in the selection of process of schools under the PM-SHRI scheme;
- (b) If so, the details thereof;
- (c) the details of the allocated funds for the PM-SHRI scheme, State/UT-wise especially in Gujarat;
- (d) whether the Government has taken any steps to ensure good quality of education in PM-SHRI schools; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b): Selection of PM SHRI schools is done through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection would be done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs to sign Memorandum of Understanding (MoU) with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools are identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the transparent challenge method for fulfilling certain criteria. Only the schools from the above eligible pool of schools compete to fulfil the challenge conditions by self-applying on the online challenge portal (<https://pmschrischools.education.gov.in/>).

Stage-4: States/UTs are required to recommend the list of schools to Ministry of education and an Expert committee headed by Secretary (SE&L), at Ministry of Education has been constituted to make the final school selections through challenge method.

(c): A total of Rs. 3395.16 cr has been approved for 6207 PM SHRI schools in 27 States/UTs along with KVS/NVS in the Project Approval Board (PAB) Meeting which includes 2520.46 cr as central share and 874.70 cr as State Share for FY 2023-24. A total of 10979.03 lakhs has been approved for the state of Gujarat in the Project Approval Board (PAB) Meeting which includes 6587.42 lakhs central share (60%) and 4391.61 lakhs state share (40%) for FY 2023-24. State/UT-wise List is attached at **Annexure-I**.

(d) & (e): PM SHRI schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. These schools provide leadership in their respective regions in providing high- quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020. Further, to maintain the standard of PM SHRI Schools over a period of time is important. Therefore, a School Quality Assessment Framework (SQAF) has been developed to promote understanding of various dimensions of quality of school education and to help the schools to identify their strengths and areas for development. It also assists the schools to embed self-evaluation, reflective practice and responsiveness to the needs of learners in their classrooms and other learning settings.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.167 ANSWER ON 04.12.2023 ASKED BY SHRIMATI POONAMBEN MAADAM REGARDING “SELECTION OF SCHOOLS/FUND ALLOCATED/QUALITY OF EDUCATION UNDER PM-SHRI SCHEME”

The details of State/UT/KVS/NVS wise funds approved under PM SHRI Scheme for FY 2023-24:

(Rs. In Lakhs)

Sl	Name of State	Funds approved under PM SHRI Scheme for FY: 2023-24		
		Centre share	State share	Total
1	ANDAMAN AND NICOBAR ISLANDS	625.3	0	625.3
2	ANDHRA PRADESH	21291.48	14194.32	35485.8
3	ARUNACHAL PRADESH	1685.75	187.31	1873.06
4	ASSAM	11471.94	1274.66	12746.6
5	CHANDIGARH	72.95	0	72.95
6	CHHATTISGARH	3947.81	2631.87	6579.68
7	DND - DNH	259.81	0	259.81
8	GOA	371.36	247.58	618.94
9	GUJARAT	6587.42	4391.61	10979.03
10	HARYANA	5116.06	3410.7	8526.76
11	JAMMU AND KASHMIR	10479.38	1164.38	11643.76
12	KARNATAKA	3017.7	2011.8	5029.5
13	KVS	59071.19	0	59071.19
14	LADAKH	808.54	0	808.54
15	LAKSHADWEEP	436.15	0	436.15
16	MADHYA PRADESH	13199.62	8799.75	21999.37
17	MAHARASHTRA	12681.11	8454.07	21135.18
18	MANIPUR	3527.21	391.91	3919.12
19	MEGHALAYA	859.62	95.51	955.13
20	MIZORAM	820.36	91.15	911.51
21	NAGALAND	390.75	43.42	434.17
22	NVS	26073.03	0	26073.03
23	PUDUCHERRY	235.06	156.71	391.77
24	RAJASTHAN	9836.97	6557.98	16394.95
25	SIKKIM	2035.51	226.17	2261.68
26	TELANGANA	23921.6	15947.73	39869.33
27	TRIPURA	2361.39	262.38	2623.77
28	UTTAR PRADESH	24299.06	16199.37	40498.43
29	UTTARAKHAND	6562.28	729.14	7291.42
Total		252046.41	87469.52	339515.93

Note- 6 States/UTs (Bihar, National Capital Territory of Delhi, Kerala, Odisha, Tamil Nadu & West Bengal) are yet to come on-board to avail the scheme despite constant follow up from Government of India.
